## IMP-POWERS LTD 19-Dec-23 17-02-2024

	DETAILS OF CLAIMANT	DETAILS OF CLAIM RECEIVED	DETAILS OF CLAIM ADMITTED				AMT OF		
S. NO	DEPARTMENT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	RELATED PARTY	AMOUNT OF CONTINGENT CLAIM	MUTUAL DUES THAT MAY	AMOUNT OF CLAIM NOT ADMITTED	REMARKS
1	CGST & CE Commissionerate, Division-VIII	7,94,00,775.00	0.00	Statutory Authority	No	NIL	NIL		No Claim filed during Liquidation. Hence, Claimed filed during CIRP is consiedered
2	Employee's Provident Fund Organization	32,77,692.00	32,77,692.00	Statutory Authority	No	NIL	NIL		No Claim filed during Liquidation. Hence, Claimed filed during CIRP is consiedered
3	CGST & CE Commissionerate, Division-X	12,49,987.00	12,49,987.00	Statutory Authority	No	NIL	NIL		No Claim filed during Liquidation. Hence, Claimed filed during CIRP is consiedered
4	Custom(Export)	1,37,70,533.00	0.00	Statutory Authority	No	NIL	NIL		No Claim filed during Liquidation. Hence, Claimed filed during CIRP is consiedered
5	Directorate General of GST Intelligence	17,64,65,580.00	0.00	Statutory Authority	No	NIL	NIL		No Claim filed during Liquidation. Hence, Claimed filed during CIRP is consiedered
6	Shri Ranjan Kumar Mishra	7,55,16,412.90	4,58,08,750.81	Statutory Authority	No	NIL	NIL		No Claim filed during Liquidation. Hence, Claimed filed during CIRP is consiedered
7	Employees' State Insurance Corporation	4,468.00	4,468.00	Statutory Authority	No	NIL	NIL		No Claim filed during Liquidation. Hence, Claimed filed during CIRP is consiedered
8	The Income Tax Officer (TDS) 1 (2) (4)	12,45,300.00	12,45,300.00	Statutory Authority	No	NIL	NIL		No Claim filed during Liquidation. Hence, Claimed filed during CIRP is consiedered
9	The Regional Director, ESI Corporation	19,80,363.00	.,,	Statutory Authority	No	NIL	NIL		No Claim filed during Liquidation. Hence, Claimed filed during CIRP is consiedered
		35,29,11,110.90	5,35,66,560.81						